

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:4343  
ANSWERED ON:06.09.2012  
SEXUAL HARASSMENT IN COURTS  
Kumar Shri P.

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether it is true that women lawyers have demanded implementation of guidelines against sexual harassment in courts;
- (b) if so, the details thereof;
- (c) whether it is also true that the women lawyers have also demanded the enforcement of 1997 Vishaka judgement in the courts;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a) No, Madam.
- (b) Does not arise.
- (c) No, Madam.
- (d)&(e) Do not arise.